

CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO.: 1

24.06.2020

M.A./350/230/2020

O.A./350/667/2016

(EXTN.OF TIME)

ITEM NO:13

FOR APPLICANTS(S) Adv.:

CENTRAL EXCISE & CUSTOMS & OTHERS

-V/S-

NEPAL CHANDRA DAS

Mr. S. Paul

FOR RESPONDENTS(S) Adv.:

None

Notes of The Registry	Order of The Tribunal	
	Heard Mr. S. Paul, ld. counsel for party.	or the applicant/opposite
	This M.A has been filed by the respondents in the O.A seeking allowance of time for further period of 3 months to pass appropriate order. After hearing ld. counsel for the applicant, we allow further 3 months' time to the respondents to pass appropriate order. M.A accordingly stands disposed of. No costs.	
	(DR. NANDITA CHATTERJEE) MEMBER(A)	(BIDISHA BANERJEE) MEMBER (J)
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